

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 104(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE COMPANY



M/s. Shakuntala Devi Golyan & Anr .

V/s.

M/s. Crocus Chattels Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT:241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Sh. Vinandan Granda	Si. Adv.	} Petitioners	
2.	Sh. Saawan Raiza	Adv.		
3.	Sh. Mohd. Wasim Abram	Adv.		
1.	Mr. Gopal Jai	Sr Adv	} Respondents	
2.	Ms. Vaandha Sen	Adv		
3.	Ms. Seishu Kapoor	Adv.		

ORDER

For order see C.P. No. 27(ND)/2015.